GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 4291 TO BE ANSWERED ON 21-03-2018

UID DETAILS GOING PUBLIC

4291. PROF. K.V. THOMAS:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Unique Identification Number (UID) details are going public;

(b) if so, whether this will affect the privacy of the individuals;

(c) if so, the steps taken by the Government to protect the privacy of the individuals;

(d) whether biometric will be used for Aadhaar recognition; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS)

(a): No, Sir. No Aadhaar details have been made public from Unique Identification Authority of India (UIDAI) or its Central Identity Data Repository (CIDR). UIDAI has been mandated to function in accordance with the provisions of the Aadhaar Act, 2016 and subsequent regulations framed thereunder.

Section 6 of Aadhaar (Sharing of Information) Regulations, 2016 categorically states that the Aadhaar number of an individual shall not be published, displayed or posted publicly by any person or entity or agency.

Further, it is also mentioned any individual, entity or agency, which is in possession of Aadhaar number(s) of Aadhaar number holders, shall ensure security and confidentiality of the Aadhaar numbers and of any record or database containing the Aadhaar numbers.

(b) and (c): Do not arise in view of (a) above.

(d): Biometrics along with Aadhaar number of an individual is used for authentication purpose.

(e): Biometrics based authentication comprises of fingerprints or iris or both, as per the requirement.
